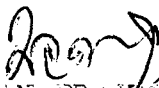
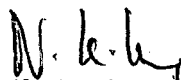



In The Central Administrative Tribunal Jaipur Bench, Jaipur

OA./TA/MP. No.....199

Union of India & OrsVersus.....Mphd. Idid and another.....

Date of Order	Orders
17.1.1996	<p data-bbox="496 473 1002 508"><u>MA No.23/96 in OA 542/1993</u></p> <p data-bbox="496 569 1315 641">Mr. S.S.Hassan, counsel for the applicants Mr. S.C.Sethi, counsel for the respondent</p> <p data-bbox="485 720 1442 2050">This is an MA filed by the respondents in the OA No.542/93 decided on 26.7.1995 for extension of time for complying with the orders of the Tribunal. The OA was disposed of on 26.7.1995 with the direction that follow-up action will be taken within a period of four months from the date of the receipt of a copy of the order. A review petition in the matter was filed which was also disposed of on 17.10.95 and normally the respondents were expected to have undertaken the exercise involved in the matter within four months of the passing of the order in the OA itself. Shri Hasan stated that applicant has already retired and the action to comply with the Tribunal's order has already been initiated and shall be completed within two months. The orders of the Tribunal have already been delayed in compliance. No further extension to this will now be granted. The order shall now be complied with within a period of two months from today i.e. on or before 15.3.1996.</p> <p data-bbox="639 2096 1426 2130">The M.A. stands disposed of accordingly.</p> <div style="display: flex; justify-content: space-between; align-items: flex-end;"> <div data-bbox="491 2229 815 2290" style="text-align: center;">  (RATTAN PRAKASH) MEMBER (J) </div> <div data-bbox="1091 2229 1358 2290" style="text-align: center;">  (N.K.VERMA) MEMBER (A) </div> </div> <p data-bbox="751 2271 1161 2362" style="text-align: center;">Central Administrative Tribunal Jaipur Bench, JAIPUR</p> <p data-bbox="756 2324 1241 2468" style="text-align: center;">Certified That no further action is Required To Be Taken In The Case as Fit For Consignment To Record.</p> <div style="display: flex; justify-content: space-between; align-items: flex-end; margin-top: 20px;"> <div data-bbox="485 2431 612 2511" style="text-align: center;">7826</div> <div data-bbox="778 2476 1251 2582" style="text-align: center;">  Deputy Secy. Record Section Officer Dtg. No. 2... Keeper (Additional) </div> </div>

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